

munity facilities. In case, it becomes necessary to demolish any unauthorised construction which cannot be adjusted in the regularisation plan, alternate land/flat/accommodation is required to be given to the families displaced in this process.

(d) The Delhi Administration has reported that a decision in this regard will be taken at appropriate time in consultation with the concerned authorities with minimum possible dislocation.

(e) The rate of compensation varies from land to land and from village to village.

Reorganising Food Administration in India

5516. SHRI B. V. DESAI:
SHRI SUBHASH CHANDRA
BOSE ALLURI:

Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government is formulating a plan to reorganise and streamline the entire food administration in the country; and

(b) if so, whether Government intend to accept the pattern of Maharashtra food administration as a model to all other States?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND RURAL RECONSTRUCTION (SHRI R. V. SWAMINATHAN):

(a) No, Sir.

(b) Does not arise.

Self sufficiency in food crop

5517. SHRI T. R. SHAMANNA:
Will the Minister of AGRICULTURE be pleased to state:

(a) what is the quantity of rice, wheat, cereals, pulses and oilseeds produced during the past three years;

(b) whether there is self-sufficiency in respect of above; and

(c) the value of these?

THE MINISTER OF AGRICULTURE AND RURAL RECONSTRUCTION AND IRRIGATION AND CIVIL SUPPLIES (RAO BIRENDRA SINGH): (a) The quantity of rice, wheat, cereals, pulses and oilseeds produced during the past three years was as under:—

(In million tonnes)

Crop	1977-78	1978-79	1979-80
Rice	52.67	53.77	42.19
Wheat	31.75	35.51	31.56
Total Cereals	114.44	119.73	100.48
Total Pulses	11.97	12.18	8.37
Total Oilseeds	9.00	9.35	8.08

(Five Major Oilseeds i.e. Groundnut, Rapeseed & Mustard,

Sesamum, linseed and Castorseed)

(b) In respect of rice, wheat and cereals as a whole, India is self-sufficient and small quantities are being exported also. In the case of pulses, imports have been permitted to augment internal supplies.

As regards edible oils, the country is not self-sufficient and imports are being made to meet the local requirements.

(c) Value of the production mentioned against part (a) above has been evaluated by the Central Statistical Organisation, Government of India, using the average wholesale prices prevailing in the primary markets during the peak marketing periods. A statement showing the estimated value of the said production is enclosed.

Statement

Value of production (at current prices) as calculated by the Central Statistical Organisation, Government of India

(Rs. lakhs)

Item	1979-80**	1978-79*	1977-78*
1. Rice	780348	859901	868749
2. Wheat	423123	515043	375954
3. Cereals including rice & wheat	1502415	1563898	1559530
4. Pulses	203545	252856	240668
5. Oil seeds	325037	290318	307083

** Quick

* Provisional

Prosecutions under Water Pollution Board

5518. SHR DIGVIJYA SINH: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) which are the large chemical and fertiliser factories which have been prosecuted under the Water Pollution Control Board in the last two years;

(b) what is the amount of fine prescribed and whether it has been realised from them; and

(c) if not, the steps being taken for collection of these amounts?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): (a) No large scale chemical and fertilizer factory has so far been prosecuted by the Central Board for the Prevention and Control of Water Pollution.

(b) Does not arise.

(c) Does not arise.

Shifting of Post Office of Bonth District Balasore

5519. SHRI ARJUN SETHI: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether recently a sub-post office at Bonth in Balasore district (Orissa) has been shifted from one